

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3284**  
TO BE ANSWERED ON THE 1<sup>ST</sup> JANUARY, 2019

**PMFBY IN MADHYA PRADESH**

3284. SHRI LAXMI NARAYAN YADAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that the farmers of Madhya Pradesh are not getting benefit under Pradhan Mantri Fasal Bima Yojana for the damage of their crops caused by natural disaster;
- (b) if so, the reaction of the Government thereto; and
- (c) the value of the crops damaged in Madhya Pradesh during the last three months along with the details of insurance amount received, insurance company-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (c) : As per provisions of Pradhan Mantri Fasal Bima Yojana (PMFBY), crop damage is assessed on the basis of yield data based on requisite number of Crop Cutting Experiments (CCEs) furnished by the concerned State Government to insurance companies.

However, losses due to localized risks of hailstorm, landslide, inundation, cloud burst & natural fire and post-harvest losses are calculated on individual insured farm level by the joint committee of State Government and concerned insurance companies.

The scheme has been accepted well in Madhya Pradesh as 71.81lakh farmers over an area of 120 lakh hectare were enrolled for a sum of Rs. 36814 crore during 2016-17. Total claims worth Rs 2000.49 crore have been paid for 2016-17 against the farmers premium of Rs. 733 crore.

During 2017-18, 70.29 lakh farmers over an area of 124.60 lakh hectare have been enrolled for a sum of Rs. 50366 crore. During Kharif 2017 season only, total claims worth Rs. 5521 crore have been approved against the farmers premium of Rs. 930 crore, of which Rs. 5437 crore has already been paid to 18.89 lakh beneficiaries. Claims of about Rs. 300 crore for Rabi 2017-18 season are pending for want of State Government share in premium subsidy. Yield data has not been furnished by the State Government for Kharif 2018 season.

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